## Name of the corporate debtor: Supreme & Company Private Limited; Date of commencement of CIRP: 05-06-2024; List of creditors as on: 22-03-2025

61	SI. Details of Claimant Details of claim Amount of Amount Amount of												
SI.	Details of Claimant									Amount of	Amount	Amount	Amount of
No.			received							contingent	of any	of claim	claim under
	Department	Government	Date of	Amount	Amount Admitted	Amount	Amount	Whether	% of voting	claim	mutual	not	verification
			receipt	claimed	Provisionally	covered by	covered by	related	share in		dues,	admitted	
						security	guarantee	party?	CoC, if		that may		
						interest			applicable		be set-off		
		PF											
1	EPFO, Howrah			10,69,46,659	10,69,46,659								-
			14-08-2024			Nil	Nil	No	NA	0	0		
	Employee State	ESI											
2	Insurance			87,51,463	87,51,463							-	-
	Corporation		28-09-2024			Nil	Nil	No	NA	0	0		
		GST Bally	20-07-2024				T T T T T T T T T T T T T T T T T T T	110	na –		0		
		,											
	CGST & Central												
3	Excise, BallyJI Division,			3,05,50,206	3,05,50,206							-	-
	Howrah												
	Commissionerate		05-09-2024			Nil	Nil	No	NA	0	0		
		GST Beliaghata											
	COMMISSIONER												
4	OF			21,63,77,223	21,63,77,223							-	-
	COMMERCIAL												
	TAXES,1 4 Beliaghata Road		21-10-2024			Nil	Nil	No	NA	0	0		
		GST Bhubaneshwar					1111	110	1121	ř	ľ		
	Joint Commessioner												
	of CT &												
5	GST, CT & GST			36,24,978	36,24,978							-	-
	Circle,												
	Bhubaneshwar II, Bhubaneshwar		25-06-2024			Nil	Nil	No	NA	0	0		
								-			1		
	Total			36,62,50,529.00	36,62,50,529.00							-	-

## List of operational creditors (Government dues)

Note: As the books & accounts are not availble. Hence the claims are provisiinally admitted based on the proof of claims submitted by the claimants.